

ITEM NO.84

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1530/2024

RISHI TALWAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 29-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Mujahid Ahmad, Adv.
Mr. Pankaj Tiwari, Adv.
Mr. Dharendra Kumar Verma, Adv.
Mrs. Parveen Qureshi, Adv.
Mr. Chand Qureshi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await service report from High court in respect of Sole
respondent.

Await original records from High court and trial court.

Issue reminder for both, service report and original records.

List again on 13.09.2024.

SUJATA SINGH
Registrar